

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. 251/UHC/Admin.A/2019

Dated: Oct. 15, 2019.

Sri Sanjay Singh, Civil Judge (Senior Division), Rudraprayag is posted as Chief Judicial Magistrate, Rudraprayag, in the vacant court.

He is also given additional charge of the Court of Civil Judge (Senior Division), Rudraprayag.

No. 252/UHC/Admin.A/2019

Dated: Oct. 15, 2019.

Sri Mukesh Chandra Arya, Chief Judicial Magistrate, Nainital is given additional charge of the Court of Civil Judge (Senior Division), Nainital.

**The above order shall come into force with immediate effect.**

**By Order of the Court,**

Sd/-

**(Hira Singh Bonal)**  
Registrar General

No. 6809/UHC/XIII-d-2/Admin.A/2019

Dated: Oct. 15, 2019.

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Govt. of Uttarakhand, Dehradun.
2. Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Govt. of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. District & Sessions Judges, Rudraprayag and Nainital.
8. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital.
9. Member Secretary, State Legal Services Authority, Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. Chief Treasury Officer, Rudraprayag and Nainital .
15. Officer concerned.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
17. Guard File/Assistant concerned.

**Joint Registrar**  
**Admin.A**